

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3542
ANSWERED ON TUESDAY, THE 27TH MARCH 2018**

CORPORATE DATA MANAGEMENT

QUESTION

3542. SHRI NARAYAN LAL PANCHARIYA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Government has put in place any mechanism for corporate data management;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details regarding making available authentic and reliable corporate data to various stakeholders; and
- (d) whether Government has made any provision in the recent budget to strengthen corporate data management?

ANSWER

THE MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P. P. CHAUDHARY)
AND CORPORATE AFFAIRS

(a): Yes sir. A project called Corporate Data Management (CDM) has been initiated under the Ministry of Corporate Affairs.

(b): The Corporate Data Management project aims to provide a forward linkage to MCA21 data repository, by transforming statutory information into a statistical data warehouse system. The key objectives of this project include: (i) disseminate shareable corporate sector information in a structured manner, (ii) sharing of customized information for policy making & regulatory purposes of MCA as well as other government departments, and (iii) enhance and institutionalize Ministry's in-house capabilities for corporate Data Analytics and Information Management to support policy analysis and decision making.

(c): A Data Dissemination Portal is part of CDM project to provide access to authentic and reliable corporate data to various stakeholders.

(d): A total of Rs. 5.5 crore has been provisioned for the CDM project during the financial year 2018-19.
